

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4505**  
ANSWERED ON 22<sup>ND</sup> MARCH, 2018

**GPS SYSTEM IN VEHICLES**

4505. PROF. K.V. THOMAS:  
SHRI MOHD. SALIM:  
SHRI MD. BADARUDDOZA KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has issued any instruction to all the States to introduce Global Positioning System (GPS) in all the motor vehicle;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure GPS in public vehicles and the reasons for non-functioning of the GPS system in public vehicles?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) Ministry of Road Transport and Highways has issued notification G.S.R 1095(E) dated 28.11.2016 mandating the provision of a vehicle location tracking device and one or more emergency buttons with effect from 1<sup>st</sup> April, 2018 in public service vehicles except two-wheelers, E-rickshaw, three wheelers and any transport vehicles for which permit is not required under the Motor Vehicle Act, 1988.

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